

**BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE  
AT CHENNAI**

**MEMORANDUM OF APPEAL**

(Under Section 14, 6 (c), 18(1) of the National Green Tribunal Act 2010 read with Rule.8(1) of the National Green Tribunal Practice and Procedure Rules, 2011)

**Appeal No.77 OF 2022**

M/s. Varalakshmi Starch Industries (P) Ltd.,  
Rep. by its Director A. Vinoth Kumar  
Having its office at:  
"Varalakshmi Tower"  
No.127/1, 2<sup>nd</sup> floor,  
Gandhi Road,  
Salem- 636 007.

...Appellant

AND

1. Tamil Nadu Pollution Control Board  
Rep. by its Chairperson  
76, Anna Salai, Guindy Industrial Estate,  
Guindy,  
Chennai – 600032.
2. The District Environmental Engineer,  
Tamil Nadu Pollution Control Board,  
S.F.No.454/1,  
Adhiyamankottai – Hosur Bypass Road,  
A.Reddihalli Village,  
Dharmapuri– 638 809.
3. Joint Chief Environmental Engineer  
Tamil Nadu Pollution Control Board,  
Auxilium College Road,  
Gandhi Nagar,  
Vellore -632 006.
4. Assistant Executive Engineer  
Operation and Maintenance  
Pappireddipatti - Mallapuram Rd,  
Pappireddipatti,  
Salem – 636905.

...Respondents

For Varalakshmi Starch Industries (P) Ltd

  
(V. ANBALAGAN)  
Managing Director

**MEMO**

The above Appeal was filed by the Appellant challenging the impugned order of the 1<sup>st</sup> respondent dated 08.11.2022 in Proceeding No.TNPCB/T2/F.025102/DMP/Closure/Water/2022 under Sec.33A of the Water (Prevention and Control of Pollution) Act, 1974.

Now, the Appellant represented by its Managing Director – V.Anbalagan, expressed their desire to represent the Appeal by itself / himself as party-in-person and proceed with the Appeal. Therefore, we hereby withdraw our Vakalat filed in the above appeal.

Hence, we humbly pray that this Hon'ble Tribunal may be pleased to record this MEMO and permit us to withdraw our appearance as Counsel for the Appellant and thus render justice.

Dated at Chennai on this the 11<sup>th</sup> day of December, 2024.

1. K. Indraj  
1835/13
2. C.R. V.  
703/14
3. S. Subhithy  
7267/21

**COUNSEL FOR APPELLANT**

For Varalakshrai Starch Industries (P) Ltd.  
X/-  
(V. ANBALAGAN,  
Managing Director

**APPELLANT**